



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER,
KAMRUP METROPOLITAN DISTRICT, GUWAHATI
(DISTRICT DISASTER MANAGEMENT AUTHORITY)

DDMA K(M)-20/2021/22

Date: 16-05-2021

O-R-D-E-R

In view of the gradual decrease in positivity rate of COVID-19 virus during last two weeks in the containment zones notified vide this office's order no. DDMA K(M)-03/2020/19; Dated: 05-05-2021, the containment order declaring containment zones in Ward No. 8, 16, 28 is hereby withdrawn w.e.f. 5-00 AM, 17th May 2021.

However, people of the said three wards will maintain COVID-19 protocols in a strict manner so that the further spread of the virus can be contained. Though the containment order is withdrawn, the restriction imposed by the State Disaster Management Authority, Assam issued vide No. ASDMA-24/2020/Pt-2/241; Dated: 12th May'2021 and other subsequent orders will be in force until further order.



Deputy Commissioner & Chairman
District Disaster Management Authority
Kamrup Metropolitan District, Guwahati

Memo. No. DDMA K(M)-20/2021/22-A

Date: 16/05/2021

Copy to:

1. The Principal Secretary to the Govt. of Assam, Home & Political Department for favour of kind information.
2. The Principal Secretary to the Govt. of Assam, Health & Family Welfare Department, Dispur for favour of kind information.
3. The Commissioner of Police, City Police, Guwahati for favour of kind information.
4. The Chief Executive Officer, Assam State Disaster Management Authority, Dispur for favour of kind information.
5. All ADCs/ COs/ACs of Kamrup Metropolitan District for information and necessary action.
6. The District Information and Publicity Officer, Kamrup Metropolitan District for information and necessary action.
7. Office Record.


Deputy Commissioner & Chairman
District Disaster Management Authority
Kamrup Metropolitan District, Guwahati